

PATNA HIGH COURT, PATNA

NOTIFICATION

The 20th February, 2026.

No.167A : The Judicial officers of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at the places mentioned against their respective names in Column No. 3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act-2 of 1974) / Sub Section (3) of Section (9) of 'Bharatiya Nagarik Suraksha Sanhita, 2023', the High Court is pleased to confer upon the Civil Judges (Senior Division) named in column no. 2 of the table, the powers of a Judicial Magistrate of the 1st Class for the District noted against their respective names in column no. 4 of the table.

Furthermore, in exercise of the powers conferred under Sub Section (1) of Section 12 of the said Criminal Procedure Code / Sub Section (1) of Section (10) of 'Bharatiya Nagarik Suraksha Sanhita, 2023', the officers are also appointed as **Chief Judicial Magistrate** for the District noted against their respective names in column no. 4 of the table.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer	Name of the District and Sessions Division
1.	2.	3.	4.
1.	Sri Prakash Kumar Roy Civil Judge (Sr. Div.)-cum-C.J.M., Bhagalpur	a) Civil Judge (Sr. Division)- cum-C.J.M. b) Gaya c) Gaya	Gaya
2.	Smt. Bharti Kumari Civil Judge (Sr. Div.)-cum-C.J.M., Bettiah (West Champaran)	a) Civil Judge (Sr. Division)- cum-C.J.M. b) Gopalganj c) Gopalganj	Gopalganj
3.	Sri Anand Kumar Tripathi Civil Judge (Sr. Div.)-cum-C.J.M., Gopalganj	a) Civil Judge (Sr. Division)- cum-C.J.M. b) Bettiah c) West Champaran	West Champaran at Bettiah

4.	Sri Sachin Kumar Mishra Civil Judge (Sr. Div.)-cum- C.J.M. , Sasaram (Rohtas)	a) Civil Judge (Sr. Division)- cum- C.J.M. b) Muzaffarpur c) Muzaffarpur	Muzaffarpur
5.	Ms. Radha Kumari Civil Judge (Sr. Div.)-cum- C.J.M. , Purnea	a) Civil Judge (Sr. Division)- cum- C.J.M. b) Sasaram c) Rohtas	Rohtas at Sasaram
6.	Sri Raj Kapoor Civil Judge (Sr. Div.)-cum- C.J.M. , Muzaffarpur	a) Civil Judge (Sr. Division)- cum- C.J.M. b) Bhagalpur c) Bhagalpur	Bhagalpur
7.	Ms. Romi Kumari Civil Judge (Sr. Div.)-cum- C.J.M. , Gaya	a) Civil Judge (Sr. Division)- cum- C.J.M. b) Purnea c) Purnea	Purnea

By order of the High Court,

Sd/- P.K. Malik

Registrar General

Memo No.- 16083-16156 / Dated, Patna the 20th February, 2026.

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / O.S.D., Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Registrar (Court & Case Management), Patna High Court, Patna / Sub-Editor, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / O.S.D. (Chief Justice's Secretariat), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / Deputy Registrar (Court & Case Management), Patna High Court, Patna / Assistant

Registrar (Court & Case Management), Patna High Court, Patna / I/C P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / all the Principal District and Sessions Judges of Bihar for information **[and communication to the officers concerned]**.

The mercy petition dated 15.12.2025 of Ms. Vibha Rani, Civil Judge (Senior Division)-cum-C.J.M., Sheikhpura for transfer to Patna stands rejected.

The prayers / representations filed by the Judicial Officers for transfer to any particular station / judgeship stand disposed of in the aforesaid terms].

The officers concerned are directed to make over charge of their respective Courts/Offices in such a way so as they join their new assignment latest by 31st March, 2026 positively.

(-) For P.D.Js. Concerned only

By order of the High Court


Registrar General